

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 44

Dated Guwahati, the 18th August, 2016

Hon'ble the Chief Justice has been pleased to re-constitute the following Committees in the manner indicated below:-

Sl. No.	NAME OF THE COMMITTEE	HON'BLE MEMBERS	SECRETARY
	Administrative Committee.	Hon'ble the Chief Justice Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice N. Chaudhury	Registrar General
	Committee to monitor and look into the functioning of Juvenile Justice Boards in respect of the states of Assam, Nagaland, Mizoram and Arunachal Pradesh.	Hon'ble Mr. Justice N. Chaudhury Hon'ble Mr. Justice M.R. Pathak Hon'ble Mrs. Justice R.K. Phukan	Registrar (Judicial)
	Committee for Complaints against Sexual Harassment for all High Court Benches.	Hon'ble Mr. Justice P.K. Phukan Smt. Rakhi S Choudhury, Advocate Dr. Shabeena Yasmin Saikia, Asst. Prof., Deptt of Sociology, Gauhati University Sri K.C. Bhattacharjee, Dy. Registrar Smt. Dolly Devi, Asstt. Registrar Smt. Panchai Sarma, Admn. Officer(J), Establishment Section	Smt. Dolly Devi, Asstt. Registrar
	Committee to consider all matters relating to establishment of a Museum in the Principal Seat of Gauhati High Court	Hon'ble Mr. Justice A.K. Goswami Hon'ble Mr. Justice M.R. Pathak Hon'ble Mrs. Justice R.K. Phukan	Registrar General

By Order,

Sd/- H.K. Sarma,

REGISTRAR GENERAL

Memo No. HC. III - 23/ 2013/ 2145-58/ G, Dated 18th August, 2016
Copy to:-

- 1) The Registrar (), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

contd.....

- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 7) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 8) The P.S. to Hon'ble Mr. Justice N. Chaudhury, Judge, Gauhati High Court, Guwahati.
- 9) The P.S. to Hon'ble Mr. Justice P.K. Phukan, Judge, Gauhati High Court, Guwahati.
- 10) The P.S. to Hon'ble Mrs. Justice R.K. Phukan, Judge, Gauhati High Court, Guwahati.
- 11) The P.S. to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
- 12) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 13) The Court Manager, Gauhati High Court, Guwahati.
- 14) The Notice Board, Gauhati High Court, Guwahati.

M 18/11/16
REGISTRAR GENERAL

CDG 18/11/16